

SLP(C)No. 892 OF 2003
ITEM No.5

Court No. 5

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.892/2003

(From the judgement and order dated 05/12/2002 in SBCTP 24/01
of The HIGH COURT OF RAJASTHAN AT JODHPUR)

VISHAL KUMAR

Petitioner (s)

VERSUS

KAILASH KUMARI

Respondent (s)

(With prayer for interim relief and office report)
(With Appln(s). for exemption from filing O.T.)

Date : 31/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s)Mr. V. Bandhu, Sr. Adv.
Mr. J.C. Khurana, Adv.
Mr. Indra Makwana,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

The Special Leave Petition is dismissed.

(P.D. Balodi)(Radha R. Bhatia)
Court Master Court Master